

Minister of Home Affairs is that they should agree to these suggestions. I had assured that I would conclude by 3.35 p.m., and the hon. Minister of Parliamentary Affairs is showing me his watch, time and again. With these words, I conclude.

15.35 hrs

STANDING COMMITTEE ON HUMAN  
RESOURCE DEVELOPMENT  
*Third Report*

[English]

SHRIMATI MALINI BHATTACHARYA (Jadavpur) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Third Report of the Department Related Parliamentary Standing Committee on Human Resource Development on the working of the Department of Women and Child Development (regarding Child Development), Ministry of Human Resource Development.

MR. DEPUTY-SPEAKER : The House will now take up Private Members' Legislative Business.

1536 hrs.

PROTECTION OF PROPERTY RIGHTS  
OF WOMEN AND GIRLS BILL\*

[English]

SHRI SHRAVAN KUMAR PATEL (Jabalpur) : Sir, I beg to move for leave to introduce a Bill to protect the property rights of women and for matters connected

therewith.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to protect the property rights of women and for matters connected therewith."

*The Motion was Adopted*

SHRI SHRAVAN KUMAR PATEL : I introduce the Bill.

15.36 1/2 hrs.

UTTAR ORISSA CENTRAL UNIVERSITY  
BILL\*

[English]

DR. KARTIKESWAR PATRA (Balasore) : Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching and residential University in the State of Orissa and to provide for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to establish and incorporate a teaching and residential University in the State of Orissa and to provide for matters connected therewith or incidental thereto."

*The Motion was adopted*

DR. KARTIKESWAR PATRA : I introduce the Bill.